

National Company Law Tribunal

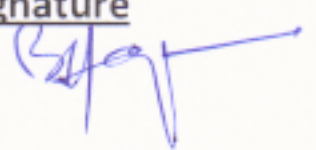
Allahabad Bench

CP NO. 63/ND/2016

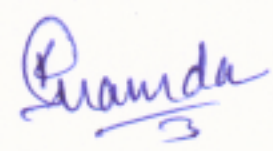
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: Tej Kumar Press Pvt Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act, 1956.

Sl. NO.	Name	Designation	Representation	Signature
1.	Zeyaul Haque	Advocate	Respondents	

2.

1) Ajay Bhanot	Adv	Petitioners	
2) Rajesh Inamdar	Adv		
3) Abhishek Shrivastava			

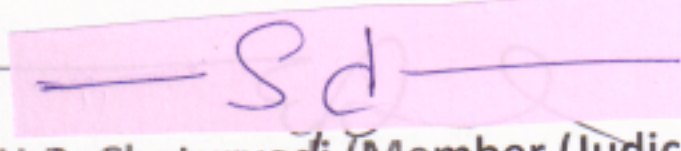
CP No. 63/ND/2016.

Parties are represented their respective counsels. Sri Zeyaul Haque filed reply to the impleadment application. A copy thereof is served to the opposite counsel.

Sri Ajay Bhanot, senior Advocate seeks time to file rejoinder on implementation application. The time is granted.

The matter be listed on 7th September, 2017.

Date: 10.08.2017


Shri H.P. Chaturvedi (Member (Judicial))